an>

Title: Regarding situation in Gaza due to alleged attack by Israeli forces on Palestine civilians.

कुमारी महबूबा मुफ़्ती (अनन्तनाग) : माननीय अध्यक्ष, हमने यह इश्यू कल भी उठाया था कि गाज़ा पर पिछले कई दिनों से अटैक्स हो रहे हैं। कई लोग मारे जा रहे हैं जिनमें बच्चों की बहुत बड़ी तादाद है, औरतों की तादाद है। कल जिस वक्त हम बात कर रहे थे, प्रोटैस्ट कर रहे थे, उस वक्त तादाद 170 थी। कल रात को 186 हो गई। अब तक कितने लोग मारे गए हैं, हमें उसका अंदाजा नहीं है। कल रात तक जितने भी लोग मारे गए उनमें 35 बच्चे थे।

मैडम, हमें कोई शौक नहीं है ऐसी पिक्चर्स यहां आपको दिखाने का।...(व्यवधान)

माननीय अध्यक्ष : आप इस भाषा में मत बोलिए। यह नियम है।

â€¦(<u>व्यवधान</u>)

कुमारी महबूबा मुफ़्ती : हमने सोचा कि शायद यहां हमारे दिल पत्थर के हो गए हैं। हमारा मुल्क सबसे ज्यादा फिलीस्तीन का दोस्त रहा है। इंदिरा जी को यासिस अराफात सिस्टर कहकर बुलाते थे। क्यों बुलाते थे क्योंकि इंदिरा जी stood for the cause of the Palestinians. अब कई दिनों से वहां अटैक हो रहे हैं, बच्चे मारे जा रहे हैं। कल रात तक 186 थे और मुझे लगता है 200 क्रास हो गए होंगे। इससे भी ज्यादा लोग अस्पतालों में जख्मी हैं। अभी आपने देखा किसी बच्चे की आंख फूट गई है, किसी की टांग नहीं है, अस्पताल भरे हुए हैं।...(व्यवधान)

महोदया, हमने एड्जर्नमेंट मोशन दिया था। हमारी पार्टी बहुत छोटी पार्टी है, दो लोग हैं। हम चाहते थे क्वैश्चन आवर सस्पेंड हो क्योंकि लोगों की जान जा रही है, इससे बड़ा इश्यू क्या हो सकता है। हम चाहते थे क्वैश्चन आवर सस्पैंड हो, डिसकशन करें। लेकिन आपने नहीं किया। मेरी गुजारिश है कि पूरा हाउस इज़रायली अटैक को कन्डेम करे। वर्ल्ड लीडर्स आज मिल रहे हहै जिसमें शायद मोदी जी हैं, वहां रिजाल्यूशन पास करें कि सीज़ फायर होना चाहिए, सही सीज़ फायर होना चाहिए। अटैक्स एकतरफा है क्योंकि जितनी भी कैजुएलिटीज़ हैं, गाज़ा में हैं, इज़रायल में कोई कैजुएलिटी नहीं है। ...(व्यवधान) हम चाहते हैं कि एनडीए सरकार अपने आफिसिज का इस्तेमाल करके इज़रायल की सरकार को कन्वे करे। They should convey the concern of the House to them so that they show respect. ये अटैक्स बंद किए जाने चाहिए। ...(व्यवधान)

माननीय अध्यक्ष : धन्यवाद। आपका नोटिस था, मैंने आपको मौका दिया। अब और डिसकशन नहीं करें।

â€¦(<u>व्यवधान</u>)

कुमारी महबूबा मुफ़्ती : पिछले कई दिनों से कश्मीर के स्कूल और कॉलेज के बच्चे सड़कों पर हैं। It is an emotional issue for everybody....(*Interruptions*)

माननीय अध्यक्ष : प्लीज़, महबूबा जी, आपकी बात समाप्त हो गई।

â€¦(<u>व्यवधान</u>)

HON. SPEAKER: All of you can associate with her.

...(*Interruptions*)

माननीय अध्यक्ष : श्री पी.के. बिजू को महबूबा मुफ्ती के साथ एसोसिएट किया जाता है।

माननीय अध्यक्ष : माननीय सदस्यों, अभी जो मामला महबूबा जी ने उठाया था, उस पर कुछ सदस्य एक-एक मिनट में अपनी बात रखना चाहते हैं। सदस्यों ने मुझे निवेदन किया है। I am allowing them. Dr. Shashi Tharoor wants to say something on this subject. Dr. Tharoor, you please conclude within a minute or two.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): We just wanted to express our support for the concerns that have been conveyed by the hon. Member from the PDP. The fact is that we have witnessed in the last few days a tremendous humanitarian tragedy, 192 people have been killed, including 37 children. As you know, India and the Congress Party have consistently stood for peace and justice in the area of Palestine. From our point of view, the two states there must live in peace side by side and people should not become innocent victims of terror. When a tragedy is unfolding, we feel that it is appropriate that the Lok Sabha should express the concerns of the Indian people. Therefore, we support the request of the hon. Member, Kumari Mehbooba Mufti that a formula should be found for the House to collectively express its concern.

In the meantime we have received news that the Israelis have accepted the truce offer promoted by the Egyptians. If Hamas also accepts it, we will see some peace and we will certainly want to encourage that. So, I would request you, Madam Speaker, to find a way in which the Minister of External Affairs can also attend and the House can have a Half-an-Hour Discussion on this matter. It can pass a Resolution which conveys the sense of the people of India about what has been happening and what may yet happen. Thank you.

*t03

SHRI E. AHAMED (MALAPPURAM): Madam Speaker, I do not know how to express what is going on there in the Gaza area. Innocent people are being butchered. They are being mercilessly killed. Women and children are being mercilessly killed. What is going on is a flagrant violation of international human rights. Nobody is speaking about this. Unfortunately, all these big powers have been playing hide and seek to avoid this serious human rights issue. Therefore, India has a responsibility. India has always been standing behind the Palestinian people. India has traditionally been supporting the Palestinian people. Right from the time of Mahatma Gandhi and Jawaharlal Nehru, we have been supporting the Palestinian people. This human rights violation should be stopped.

I may just mention that the Gaza Strip is the most populated area in the Earth located in 360 sq. kms. radius with 1.8 million people. Largest number of people in the world live in that area. India should condemn the alleged atrocities and the war crime being committed by the Israeli forces in Gaza.

It is the holy month of Ramadan. In spite of that Israelis are waging unjust and despicable war against innocent people of Palestine.

Madam Speaker, I will take only one minute more. Even women and children are not being spared. Therefore, this silence of the international community is shocking. It has also to be condemned. Now, 180 people have been killed, including 37 children, 24 women and 12 elderly people. Around 1260 people were injured since Israel started the current aggression on Gaza.

I would just like to request this House to condemn this also as well as to prevail upon the Government of India to take up the matter with the international body, the United Nations. The President of Palestine Mahmoud Abbas has already written to the Secretary-General of the United Nations Mr. Ban Ki Moon in this matter. Therefore, it is a very important duty of this country. This country is always condemning violence, war and every such thing. This country is always supporting the Palestinian people. This country cannot just sleep over such an international issue. Therefore, I take this opportunity to say that the Government of India may take up this matter with the United Nations and do the needful, in accordance with what we have been following so far in this country. This is the country of Pandit Jawaharlal Nehru. This is the country of Mahatma Gandhi. This is the country of supporting all these things and this country is supporting the international matter of the Palestine people.

PROF. SAUGATA ROY (DUM DUM): Madam, I would like to thank you for allowing me to speak on the great humanitarian tragedy that is unfolding in the Gaza Strip.

Madam, as you know, Israel was a creation of the imperialists after the Second World War and the Palestinian people were left without a homeland for a long time. After a long struggle led by Yasser Arafat and the PLO, ultimately it was decided that the Palestinian people would receive two slices of territory for their stay. One was the area north of Jerusalem which included Bethlehem, the birthplace of Christ and the other was the Gaza Strip close to the sea and inhabited by the Palestinian people.

Madam, now, it is an internal matter of the Palestinian people that the PLO was voted out and the Hamas came into power in the Palestine Liberation Authority. The Zionists in Israel have been trying to finish the Palestinian people. Without provocation, in the latest incident, the Israelis started raining missiles on Gaza Strip killing men, women and children. Then, the Israeli Army has entered the Gaza Strip. The death toll, as has been mentioned by Kumari Mehbooba Mufti earlier, has crossed 180 and hundreds of people including women and children are injured. As a country, India has always stood by the right of the Palestinian people. At the same time, we do not deny the right of Israel to exist but we feel the Palestinian people must be given justice. The Palestinians have a cause which was supported the most by Mahatma Gandhi and then by Pandit Jawaharlal Nehru.

So, I would urge, through you, Madam, upon the Government to bring a Resolution condemning the Israeli aggression and the genocide being carried out by the Israeli troops in Gaza; prevail on the United Nations to immediately intervene to have a permanent ceasefire and a commitment from Israel that such an aggression on the Palestinian people would not be done in future. This would be in keeping with the dignity of the country and our past views against imperialism, neo-colonialism and Zionism.

DR. M. THAMBIDURAI (KARUR): Hon. Speaker, we also join the other hon. Members in what they have said. Madam, you know very well that our Party is against the human rights violation. Wherever ethnic violence is taking place, innocent people are killed. Killing of innocent Palestinian people by Israeli Army is condemnable. Therefore, we request the Government to take up this matter seriously; bring forward a Resolution or whatever they want. The Government has to see what actually is happening there; why the innocent people are killed. Therefore, it is a condemnable thing. Hence, I request the Government to take a serious view of this matter and consider what the other hon. Members have also said. We are also supporting this issue.

SHRI P. KARUNAKARAN (KASARGOD): Madam, the Government of India have been keeping a very strong foreign policy. It is true that it is on the basis of that foreign policy that we can comment and also come to a conclusion.

It is true that the reports that we are getting are really alarming. There are about 200 people who lost their lives. It is also reported that one lakh people have been evacuated and hundreds of people are injured. It is not just a question of war between the two countries, but it is a question of human rights of the people over there. The Government of India has been keeping a good relation with Palestine for a long time. The Governments may change, but the foreign policy of the country cannot change with the wishes and desire of any Government or any party. I am not saying that this Government is going to change the foreign policy. But with regard to the Palestine issue, from the reports that we get from Gaza, without our request the Government has to come forward and condemn this. It is the responsibility of the Government. So, I request the Government to take serious note of this issue because we have to show our solidarity and, therefore, I fully support the motion moved by the PDP Leader.

HON. SPEAKER: There is no motion as such. She has not moved any motion.

असादुद्दीन ओवैसी (हैदराबाद) : मोहतरमा स्पीकर साहिबा, मैं आपका शुक्रगुज़ार हूँ कि एक ऐसे हस्सास और इंसानियतसोज़ मसले पर आपने हम तमाम को थोड़ी देर यहाँ बोलने का मौका दिया। यहाँ पर जिन जज़्बात का इज़हार किया गया है मासूम फलस्तीनियों के कत्ले-आम पर, नस्लकशी पर, मैं उससे मुत्तफ़िक हूँ। मैं आपके ज़रिये हुकूमत तक एक बात पहुँचाना चाहूँगा कि यह एक तारीखी मसला है जहाँ पर हमेशा इस मुल्क ने मासूम फलस्तीनियों का साथ दिया और हमेशा हमने उनकी हक-ए-आज़ादी का साथ दिया। मैं आपके ज़रिये हुकूमत से इस बात का मुतालबा करता हूँ कि हुकूमत-ए-हिन्द सबसे पहले अपने सिफ़ारिती ताल्लुकात को इज़राइल से मुनकता करे और दूसरा यह है कि हुकमत-ए-हिन्द को चाहिए कि वह इम्दाद करे उन गरीब फलस्तीनियों की, जो आज दवाओं के लिए तड़प रहे हैं, उनके पास खाने के लिए खाना नहीं है। मरकज़ी हुकूमत का काम यह है कि फ़ौरन इंसानियत और ह्यूमैनिटेरियन एंगल पर एक डैलीगेशन को खुद अपनी तरफ से भिजवाए और साथ ही साथ हुकूमत-ए-हिन्द से मैं गुज़ारिश करूँगा कि वह बेनल अक्वामी सतह पर, खास तौर से जो अक्वामे-मुत्तहदा एक मुखन्निस अक्वामे-मुत्तहदा हो चुका है, वहाँ पर इस मसले

को उठाएँ और हिन्दुस्तान की हुकूमत को चाहिए कि इस ऐवान में एक बयान दे, इस ऐवान में एक रिज़ॉल्यूशन लाया जाए और तमाम लोग मिलकर वहाँ पर जो कत्ले-आम हो रहा है, उस पर कहें। आखिर में अफसोस इस बात का है कि यहूदियों को हिटलर ने गैस के चैम्बर में डालकर 10 लाख लोगों को कत्ल किया था, हम उसकी मुज़म्मत करते हैं, मगर आज वहाँ पर वही लोग बच्चों को मार रहे हैं। मैं इसलिए इसकी मज़म्मत करता हूँ और फिर से आपके ज़रिये हुकूमत से मुतालबा करता हूँ कि वह अपने सिफ़ारती ताल्लुकात को मुनकता करके एक मुज़बत पैगाम वैस्ट एशिया में दे।

माननीय अध्यक्ष : मुलायम सिंह जी, आप कुछ कहना चाहेंगे।

श्री मुलायम सिंह यादव (आज़मगढ़) : अध्यक्ष महोदय, हमारे देश की यह नीति रही है और पंडित जवाहरलाल नेहरू जी ने एक बार ऐलान किया था कि दुनिया में कहीं भी इंसानियत के खिलाफ अत्याचार होगा तो हिन्दुस्तान चुप नहीं रहेगा। यह हमारे देश की नीति है। यह हमारे देश की सरकार और हमारे देश में बैठे हुए सभी लोगों की ज़िम्मेदारी है। इस पर चुप नहीं रहना चाहिए। यह हमारी पॉलिसी है और आज़ादी के बाद यह तय किया गया है कि दुनिया में कहीं भी मानवता के खिलाफ अत्याचार होगा तो हिन्दुस्तान चुप नहीं रहेगा। इसी सदन में यहाँ चाहे जो भी निन्दा का प्रस्ताव हो या और कोई प्रस्ताव हो, वह प्रस्ताव लाकर इसकी भर्त्सना करनी चाहिए और सरकार की ही यह अकेली ज़िम्मेदारी नहीं है, यह हम सबकी ज़िम्मेदारी है कि इस पर एक साथ खड़े होकर, एक साथ बैठकर, विचार करके इस जुर्म के खिलाफ निन्दा करनी चाहिए और मानवता के खिलाफ हो रहे जुर्म, अत्याचार को रोकना चाहिए।

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Hon. Speaker, I have noted the views expressed by the hon. Members from different political parties. The House is aware that it is a highly sensitive matter and also concerning the foreign policy. As rightly said by some of the hon. Members, we have a stated policy with regard to our approach towards Palestine and also towards Israel. So, any move by the Government of India at this stage will have implications on our foreign policy. ...(*Interruptions*) You have had your say.

13.00 hrs

...(*Interruptions*)

SHRI M. VENKAIAH NAIDU: You had your views. ...(*Interruptions*) As far as Government is concerned, we don't propose to move any Resolution. I do not want to add anything. ...(*Interruptions*) I would convey the views of the Members to the Minister of External Affairs. ...(*Interruptions*)

माननीय अध्यक्ष : यह सही नहीं है, ऐसे बात नहीं बनती है।

â€¦(व्यवधान)

SHRI M. VENKAIAH NAIDU: Domestic politics should not affect our international relations. Please understand that....(*Interruptions*)

माननीय अध्यक्ष : आप लोगों ने अपनी बात रख दी है। अब वह अपनी पॉलिसी के हिसाब से बात करेंगे। हर चीज़ के लिए इस तरह से नहीं किया जाता है।

â€¦(व्यवधान)

माननीय अध्यक्ष : देखिए इस तरह से नहीं होता है। आप लोग समझने की कोशिश कीजिए।

â€¦(व्यवधान)

माननीय अध्यक्ष : सौगत राय जी, ऐसा नहीं होता है। मंत्री जी ने कहा है कि सभी के प्वाइंट्स नोट किए हैं। अगर लाना हो तो देखेंगे, लेकिन आज, तुरंत, अभी ऐसा आप कुछ नहीं कर सकते हैं। This is not the way.

â€¦(व्यवधान)

माननीय अध्यक्ष : शशि थरूर जी, आप भी जानते हैं कि ऐसा कुछ नहीं हो सकता है। अगर उन्हें कुछ भी कहना है कह लेंगे, लेकिन आज नहीं, अभी नहीं, तुरंत नहीं।

â€¦(व्यवधान)

माननीय अध्यक्ष : धर्मेन्द्र जी, आप बैठ जाइए, आपके नेता बोल चुके हैं।

â€¦(व्यवधान)